

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 7
(IB)-1431(PB)/2019

IN THE MATTER OF:

Axis Bank

.... Petitioner

v.

Payne Realtors Pvt. Ltd.


.... respondent

Order under Section 7 of IBC

Order delivered on 08.10.2020

ORDER

Renotified to 09.11.2020.


(Nirmala Vincent)
Court Officer

08.10.2020
Aarti